

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 225 of 2013

Dated : 6th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Moser Baer Clean Energy Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gutpa
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Nikhil Nayyar with
Mr. Dhananjay Balaji for R-1

ORDER

The learned counsel for the Appellant seeks for some time to file the rejoinder. Accordingly, he is directed to file the same on or before 10.02.2014 after serving copy on the other side.

Post the matter for hearing on **05.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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